

(c) The steps being taken to control pollution include:

- (i) Industries located on the banks of the Damodar river have been directed to install effluent treatment plants within a time-frame, and to treat their effluents to prescribed standards before discharge into the river.
- (ii) Consents are issued to industries to operate subject to their adopting adequate pollution control measures.
- (iii) Task forces have been set up to oversee the progress made by industries in putting up pollution control devices.
- (iv) Regular monitoring of the river water quality is being done.
- (v) Prosecutions are launched against the major defaulting units.

[Translation]

Navodaya Vidyalayas in Bihar

2874. SHRI DASAI CHOWDHARY: Will the PRIME MINISTER be pleased to state:

(a) whether the previous Government had announced that Navodaya Vidyalayas will be established in each district;

(b) if so, the names of districts in Bihar where these Vidyalayas have been established; and

(c) the reasons for not establishing a Navodaya Vidyalaya in district Samastipur in Bihar so far?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) The scheme for Navodaya Vidyalayas provided for the establishment of a Navodaya Vidyalaya, on an average, one in each district of the country, during the 7th Five Year Plan.

(b) A list of districts in Bihar where Navodaya Vidyalayas have been established is given in the statement below.

(c) A Navodaya Vidyalaya in District Samastipur was established in 1986-87.

STATEMENT

Name of the Districts of Bihar where Navodaya Vidyalayas have been Opened

<i>Sl. No.</i>	<i>Name of the District</i>
<i>1</i>	<i>2</i>
1.	Samastipur
2.	Munger
3.	West Champaran
4.	Dumka
5.	Bhojpur
6.	Madhubani
7.	Gumla
8.	Ranchi
9.	Singhbhum
10.	Navada
11.	Bhagalpur
12.	Saharsa

<i>Sl. No.</i>	<i>Name of the District</i>
1	2
13.	Begusarai
14.	Aurangabad
15.	Patna
16.	Gaya
17.	Muzafarpur
18.	Darbhanga
19.	Purnea
20.	Nalanda
21.	Lohadega
22.	Godda
23.	Katihar
24.	Vaishali

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National Youth Policy

2875. DR. KHUSHAL PARASRAM BOPCHE: Will the PRIME MINISTER be pleased to state:

(a) whether the draft a new National Youth Policy has been prepared;

(b) if so, whether opinions of youth representatives belonging to various political parties have been sought thereon;

(c) whether additional provisions has also been made in the budget for Youth Affairs in comparison to that of the previous year; and

(d) if so, the extent thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Yes, Sir.

(c) and (d). It has been decided to increase the current year's budget provision to Rs. 265 crores for the welfare of youth under Scheme of various Departments for the involvement of youth in the Literacy Drive, family welfare, educational loans, loans to professionals for employment and self employment and the Trysem programme for creation/upgradation of skills calculated to promote gainful employment opportunities.

All India Education Service

2876. PROF. RASA SINGH RAWAT: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to form an "All India Education Service" on the pattern of other All India Services at national level;

(b) if not, the reasons therefor;

(c) the plan of Government to raise the standard of life of teachers and to attract talent towards teaching profession;

(d) whether Government propose to revise their pay scales and introduce uniform pay scales for the teachers throughout the country on the basis of recommendations of Chatopadhyaya Committee; and

(e) whether any scheme to give awards to college and university teachers on the Teacher's Day is under consideration of Government?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). The establishment of